

H
SLP(Crl.)No. 5200 OF 2003
ITEM No.3

Court No. 4

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Crl.MP No. 1010/04 In
Petition(s) for Special Leave to Appeal (Crl.) No. 5200/2003

(From the judgement and order dated 04/03/2003 in CRMA 1029/01
of The HIGH COURT OF JUDICATURE AT ALLAHABAD LUCKNOW BENCH, LUCKNOW)

UNION OF INDIA

Petitioner (s)

VERSUS

MAHABOOB ALAM

Respondent (s)

(for modification of Court's Order and
issuance of non-bailable war. of arrest)
With

SLP(Crl.)No.5201/2003

Date : 13/02/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. Altaf Ahmed,ASG
Ms. Binu Tamta,Adv.

Ms. Sushma Suri,Adv.

For Respondent (s)Mr. Arvind Kr. shukla,Adv.
Mr. Ajay Chaturvedi,Adv.

Mr. Irshad Ahmad,Adv.

UPON hearing counsel the Court made the following
O R D E R

List these matters for hearing on 17.2.2004.

(Ganga Thakur)
PS to Registrar

(Prem Prakash)
Court Master